

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP(CAA) No. 76/NCLT/AHM/2018
CA(CAA) No. 19/NCLT/AHM/2018


Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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|----|-----------------------------|------|-----------|---|
| 1. | Raheel Patel | Adv. | Applicant |  |
| 2. | i/b. Nanavati
Associates | | | |

ORDER

Advocate Mr. Raheel Patel i/b Nanavati Associates is present for the Applicant.

Proof of service of notice upon the ROC is filed.

No Representation received from the ROC.

Representation of the RD is received.

Ld. Lawyer appearing on behalf of applicant requested for some time to deal with the representation of the RD.

Prayer is allowed. One-week time is granted.

List the matter on 11.09.2018


**MANORAMA KUMARI
MEMBER JUDICIAL**


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2018